

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO-289
ANSWERED ON-30/11/2021

STATUS OF ROOFTOP SOLAR TARGET OF 40 GW BY 2022

289. SHRI SUJEET KUMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government will be able to achieve its Rooftop Solar target of 40 GW by 2022;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether any substantial steps have been taken to increase public participation for the above schemes at the State level; and
- (e) whether any loan schemes have been initiated for financing residential solar photovoltaics for customers, if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)to(c) Government of India approved Rooftop Solar Programme Phase-II with an objective to achieve 40 GW of RTS capacity in the country by 2022. The programme envisaged installation of 4,000 MW of RTS capacity in the residential sector by providing Central Financial Assistance, and also incentivizing distribution companies for achievement in total RTS capacity addition above year-wise baseline capacity.

Against the target of 4,000 MW RTS capacity for residential sector, over 3,300 MW capacity has been allocated to various Discoms/ State Implementing Agencies based on the demand received from them, of which around 1000 MW capacity has been reported installed. The implementation of programme has been significantly affected due to Covid-19 pandemic and Discoms/ State Implementing Agencies have sought extension in the time-line for execution of projects under the programme. Ministry has already given extension of 5 months on account of first wave of Covid-19 pandemic and another 4 months on account of second wave of Covid-19 pandemic.

(d) Several steps have been taken by the Government to increase public participation in Rooftop Solar Scheme inter-alia including the following:

- Launch of phase II of rooftop solar programme with Central Financial Assistance (CFA) for residential sector and incentives in slabs for the Power Distribution Companies (DISCOMs) for achievement of additional capacity over and above the installed capacity of the previous year.
- Development of online portals and aggregation of demand relating to rooftop solar projects.
- Preparation of model MoU, PPA and Capex Agreement for expeditious implementation of RTS projects in Government Sector.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or upto the electrical sanctioned load, whichever is lower.
- SPIN-an online platform developed for expediting project approval, report submission and monitoring progress of implementation of RTS projects.
- Facilitation of concessional loans from World Bank and Asian Development Bank (ADB).
- Renewable energy included under priority sector lending
- Innovative Business models for rooftop solar.
- Information and public awareness activities through print and electronic media.

(e) The Reserve Bank of India has included a loan limit of Rs. 10 lakh per household for installation of renewable energy equipment including solar PV systems under priority sector lending guidelines. In addition, Banks are also facilitating installation of RTS plants for an individual household through various loan products including home loans and home improvement loans.
